SCHEDULE Format for statistical data (See Rule 3)

| Sl. No. | Name of the Court | No. of cases pending (on the 1 st day of the month of May 2019) | No. of cases Instituted (during the month as per column 3) | Total cases pending in the court (on the last day of the month as per column 3) | No. of cases disposed (during the month as per column 3) | Average no. of days taken to decide the case |
|------------|----------------------------|--|--|---|--|--|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) |
| 1 | High Court of Jharkhand | 14 | 01 | 15 | | |

Above report has been prepared on the basis of data available in the CIS.

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